05.09. 2011.

Hon'ble Justice Shri Alok Kumar Singh, Member (J) Hon'ble Shri S. P. Singh, Member (A)

In view of the resolution of U.P. Bar Council, the lawyers are abstaining from judicial work.

List on 7.9.11

Member (A)

Member (J)

vidya

(2)

Joint Appl.no.2121/2011 In Diary no. 1485/2011

7.9.2011

On account of sudden bomb blast outside Delhi High Court, the CAT Bar Association has resolved to abstain from judicial work.

List on 14.9.2011.

(S.P. Singh) M(A)

(Justice Alok K Singh) M(J)

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14.9.2011.

Hon'ble Justice Shri Alok Kumar Singh, Member (J) Hon'ble Shri S. P. Singh, Member (A)

For applicant Shri G. C. Verma. For respondents Shri D. K. Mishra.

This application is dismissed as not pressed

Member (A)

Member (J)

vidya